

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

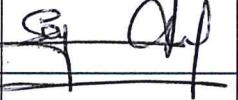
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.02/7/HDB/2018
NAME OF THE COMPANY	Khaitan Electricals Ltd
NAME OF THE PETITIONER(S)	Seasite Finance Limited
NAME OF THE RESPONDENT(S)	Khaitan Electricals Ltd
UNDER SECTION	Sec7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. RAMESH BABU	Advocate	legal.ramesh170@gmail.com 9640012999	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K.Sajith	Adv.	9808011277	

Heard Mr.P.Ramesh Babu, learned counsel for the Petitioner and Mr.V.K.Sajith, learned counsel for the Respondent.

Ld.Counsel for the Petitioner requested one week time to get necessary instructions.
Post the case on 08.01.2018.


Member (Technical)


Member (Judicial)